

(b) if so, the reasons therefor; and

(c) whether this decision is likely to affect the export of electronic goods if so, the details therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). Production of licensed units, including those in the electronics sector, is governed by the Industries (Development & Regulation) Act 1951. The Act provides for exceeding of the licensed capacity by 25%. In addition, the licensed units can get their capacity enhanced under the Scheme of Re-endorsement.

As part of general industrial licensing policy, Government has permitted Registered/Licensed industrial undertakings to produce in excess of licensed or registered capacity provided such additional production is exported. In addition, to step-up exports, Government has also extended the facility of one-time permission to all industrial undertakings for manufacture separate industrial licence.

[English]

Increase in Pay Scales of Indian Institute of Management

7715. SHRI K. RAMAMURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether the professors and teachers of Indian Institute of Management have been given increased pay scales recently;

(b) if so, whether Government propose to extend these pay scales to other institutions of national importance such as Regional Engineering Colleges, medical institutions, Council of Scientific Industrial Research and Universities etc.; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Government have recently issued orders on 19.4.1990 revising the pay scales of teachers in IITs which are also applicable to the teachers of IIMs, NITIE, Bombay and IISc., Bangalore. There is no proposal under consideration to extend these to Regional Engineering Colleges, medical institutions, Council of Scientific Industrial Research and Universities etc.

(c) Does not arise.

Schemes for the Development of Sanskrit Language

7716. SHRI VASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) the details of the schemes formulated by the Government for development/propagation of Sanskrit language in various states including the financial assistance available and provided during the last three years, state-wise;

(b) whether the educational institutions in Maharashtra engaged in propagation of Sanskrit language have sought financial assistance from the Government and the action taken thereon; and if so, the details thereof;

(c) whether it is proposed to set up Sanskrit University in Maharashtra; and

(d) if so, the details of proposals and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The Government of India have formulated various schemes for the development and propagation of Sanskrit language. Under the Central Plan Scheme